

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.01.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 44/2026 For Stay IA No. 103/2026	Assistant Commissioner of Customs Vs Renahan Vemakesan Liquidator of Rubber Wood India Pvt Ltd & Anr	Ms. Anu Ganesan	
2.	Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Condone Delay IA No. 105/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katerra India Private Limited & Anr	Mr. Pradeep Joy	
3.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Limited & Anr. Vs Atria Brindavan Power Private Limited	Ms. Arva Merchant	
4.	Comp App (AT) (CH) No. 05/2026 For Stay IA No. 109/2026 For Direction IA No. 110 & 111/2026	Ashish Jyotindra Bhuta Vs Kuntal Granites Private Limited & 2 Ors.	Mr. Ashwin Shanbhag	Mr. Sai Srujan Tayi For Caveator
5.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed Resolution Professional of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 150/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr	Ms. Bokaro Sapna Reddy	

7.	Comp App (AT) (CH) No. 151/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
8.	Comp App (AT) (CH) No. 152/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
9.	Comp App (AT) (CH) No. 153/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
10.	Comp App (AT) (CH) (Ins) No. 549/2025 For Condone Delay IA No. 1537/2025 (With defects)	Govt. of Tamil Nadu Commercial Taxes and Registration Dept Vs V Nagarajan, Official Liquidator of Corporate Debtor, Cethar Ltd. & Anr.	Mr. P Sathish	
11.	Comp App (AT) (CH) (Ins) No. 19/2026 (With Defects)	HRD Integrated Manpower Solution, A Sivan – Proprietor Vs RP, Pankaj Srivastava Katerra India Pvt Ltd	Ms. Shubharanjani Ananth	
12.	Comp App (AT) (CH) (Ins) No. 21/2026 For Stay IA No. 52/2026 For Condone Delay IA No. 53/2026 For Exemption IA No. 54/2026 (With Defects)	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 1507/2025 (For Additional Docs.) in TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
14.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan

15.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No.597/2025 For Stay IA No.598 & 1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
16.	IA No. 1506/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 535/2025 For Exemption IA No. 1505/2025	SK Construction Through its Proprietor Suresh Kumar Jain Vs Sri Avantika Contractors (I) Ltd	Mr. SP Singh Chawla	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 73/2026 (To Adv. Hg.) in Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	

For Admission (After Notice)

(Request for adjournment in Item No. 18 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
19.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
20.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd WITH	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
21.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
22.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019	Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors.	Mr. Y Suryanarayana	Mr. K Ravindranath R1 R7

23.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors	Mr. K Rajendran	Mr. S Vikas Reddy R2
24.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors.	Mr. ML Ganesh	Mr. Ravi Rajagopalan R1 Mr. Bhagavath Krishnan R6 R7
25.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
26.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
27.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3 R4 Mr. Pradeep Joy R5
28.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
29.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
30.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

31.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramaniam Vs Dr. SR Shriraam Shekar, Liquidator of RLS Alloys Pvt Ltd & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1 Mr. G Dinesh Kumar R2
32.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors.	Mr. Y Suryanarayana	Mr. P Bhaskar R1
33.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
34.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	Mr. VVSN Raju R1
35.	Comp App (AT) (CH) (Ins) No. 06/2025 For Stay IA No. 26/2025 For Exemption IA No. 28/2025 For Additional Docs IA No. 29/2025	K. Sivalingam, RP of NCS Sugars Ltd. Vs The Competent Authority cum Deputy Collector, Mumbai & 7 Ors	Mr. Y Suryanarayana	Mr. Menon- R3
36.	Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
37.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar
38.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
39.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2

40.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno service Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
41.	Comp App (AT) (CH) (Ins) No. 398/2025	V N Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Sasi Nair R5, R6
42.	Comp App (AT) (CH) (Ins) No. 415/2025 For Exemption IA No. 1191 & 1260/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Pawan Urja Services Pvt Ltd WITH	Mr. VV Sivakumar	Mr. KR Arun
43.	Comp App (AT) (CH) (Ins) No. 431/2025 For Exemption IA No. 1233 & 1235/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Kaveri Renewable Energy Pvt Ltd WITH	Mr. VV Sivakumar	Mr. V Chandraprabhu
44.	Comp App (AT) (CH) (Ins) No. 433/2025 For Exemption IA No. 1236 & 1238/2025	R. Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Narasimhan Ramkhumar & 3 Ors.	Mr. VV Sivakumar	Mr. KR Arun R1 Mr. Suhrit Parthasarthy R3 R4
45.	Comp App (AT) (CH) (Ins) No. 419/2025 For Exemption IA No. 1199/2025	SREI Equipment Finance Limited Vs Kothavalsa Infraventures Pvt Ltd	Mr. Anant Merathia	Mr. Vishnu Mohan
46.	Comp App (AT) (CH) (Ins) No. 447/2025 For Stay IA No. 1288/2025	Vinod Kumar JS & Anr Vs Annie Abraham Official Liquidator of MIR Realtors Pvt Ltd & 2 Ors	Mr. Kaushik N Sharma	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R2 M/s Shivkumar & Suresh R3
47.	Comp App (AT) (CH) (Ins) No. 454/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	Mr. Bijoy P Pulipra R1-R9 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
48.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	Mr. P Elayarajkumar R1 Mr. S Karthikeyen R2

49.	Comp App (AT) (CH) (Ins) No. 616/2025	R Venkatakrishnan Liquidator of Infinitas Energy Solutions Pvt Ltd Vs S Rajendran Shree Ganesh EPC Pvt Ltd & Anr.	Mr. VV Sivakumar	Ms. MS Elamathi R1
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd	Mr. K Ramu & R Vishnu	Mr. Ravi Rajagopalan
51.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
52.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
53.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
54.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwarakanath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Ms. Ancy George R10 R12
55.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju R2

56.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju
57.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam
58.	Comp App (AT) (CH) No. 13/2024 To Adv. Hg. IA No. 1548/2025	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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Chennai Bench

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